

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 69 of 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Dated : 19th May, 2014

In the matter of:

**Hooghly Chambers of Commerce and Industry ... Appellant(s)
Versus
West Bengal Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

Mr. Sakya Singha Chaudhuri
Mr. Shantanu Singh for R-2

ORDER

At the request of the learned counsel for the State Commission, post the matter for further hearing on **1st July, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**